

KOTAK SHOP SECURE ENDORSEMENT / EXTENSION WORDINGS

SECTION II - BUSINESS INTERRUPTION (FIRE)

INGRESS / EGRESS

Attached to and forming part of the Policy No

In consideration of the payment by the Insured to the Company of additional premium, it is hereby agreed that, subject to the conditions of the Policy, this policy is extended to include the actual loss sustained by the Insured from the necessary Interruption of Business or extra expense incurred as covered hereunder, during the length of time, not exceeding four consecutive weeks, when as a direct result of a peril insured against hereunder within 1 Km radius of the Insured's premises, ingress to or egress from the Insured's premises is prevented.

UIN: IRDAN152RP0011V01201920/A0073V01201920